

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 481/TT/2019

Subject	:	Petition for truing up of transmission tariff of the 2014-19 period and determination of tariff of the 2019-24 period for the assets covered under Transmission System for Connectivity for NCC Power Projects Ltd. in Southern Region.
Date of Hearing	:	22.7.2020
Coram	:	Shri I. S. Jha, Member Shri Arun Goyal, Member
Petitioner	:	Power Grid Corporation of India Limited
Respondents	:	Tamil Nadu Generation and Distribution Corporation Ltd. & 18 Others
Parties present	:	Shri S.S. Raju, PGCIL Shri B. Dash, PGCIL

Record of Proceedings

The matter was heard through video conference.

2. The instant petition is filed for truing up of transmission tariff of the 2014-19 period and determination of transmission tariff of the 2019-24 period in respect of the 400 kV (Quad) D/C Line from NCC Generation Switchyard to Nellore Pooling Station and associated Bays covered under Transmission System for Connectivity for NCC Power Projects Ltd. in Southern Region:-

3. The representative of the Petitioner submitted that the COD of the instant asset was 22.3.2016 and tariff for the same was allowed vide order dated 23.5.2016 in Petition No. 262/TT/2015. There is no time over-run in the execution of the project. The Commission admitted the capital cost of ₹13789.36 lakh as on 31.3.2019 against which ₹13388.79 lakh has been claimed as the actual cost as on 31.3.2019. The capital cost on COD was deducted on account of excess claim of Initial Spares amounting to ₹2.16 lakh. He submitted that the information sought through Technical Validation letter has been filed vide affidavit dated 5.5.2020 and requested to allow tariff as claimed in the petition.



